

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3775

ANSWERED ON:19.03.2015

IRREGULARITIES IN THE FUNCTIONING O OF DRDAS

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the cases of corruption and irregularities in the functioning of District Rural Development Agencies (DRDAs) have come to the notice of the Government during each of the last three years and the current year;

(b) if so, the details thereof, State/UTwise;

(c) whether the Government has conducted any enquiry in this regard, if so, the details and outcome thereof and if not, the reasons therefor; and

(d) the action taken by the Government in each of such cases during the above period, State/UT and year-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) No case of corruption and irregularities in functioning of DRDA has been reported. However complaints and grievances against/ of DRDA employees are received. These matters are referred to the concerned State Govt. as recruitment and service conditions of DRDA employees are governed by the concerned State Govt.

(b) to (d): In view of above question does not arise.